

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00053/2018

DATED THIS THE 27TH DAY OF NOVEMBER, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

Ashoka B,  
S/o Krishna Mulya,  
Aged 32 years,  
LR Postman, Kodialbail SO,  
Mangaluru 575 006  
Now dismissed from service.  
Residing at Billampadavu,  
PO.Alike, Via SS.Vihar  
SO 574 235

....Applicant

(By Shri,AR.Holla..... Advocate)

Vs.

1. Union of India,  
By Secretary,  
Department of Posts,  
Dak Bhavan,  
New Delhi – 110 001.

2.The Director of Postal Services,(HQ)  
O/o the Chief Postmaster General,  
Karnataka Circle,  
Bangalore-560 001.

3.The Senior Superintendent of Post Offices,  
Mangaluru Divison,  
Mangaluru 575 002

...Respondents

(By Shri N.Amaresh ... Sr. Panel Counsel)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

1. Heard. Apparently, applicant while working as a GDS employee had kept roughly about a 4000 articles without delivery in his room. His room was broken opened and found the articles and the postal authorities had taken a few among them as material objects and conducted an inquiry. We have carefully gone through the inquiry report and in agreement with the findings. We have ascertained that all opportunities were granted to the applicant and the granted punishment to him is in consonance with the infraction and the evidence available. OA, therefore, deemed to be without merit.
2. OA is dismissed. No order as to costs.

(DINESH SHARMA)  
MEMBER (A)

(DR. K.B. SURESH)  
MEMBER (J)

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Annexures referred to by the Applicants in OA No.53/2018

Annexure A-1: Copy of memo dated 26.2.2016

Annexure A-2: Copy of inquiry report dated 10.4.2017.

Annexure A-3: Copy of applicant's representation dated 28.4.2017.

Annexure A-4: Copy of Order dated 17.7.2017.

Annexure A-5: Copy of applicant's appeal dated 15.8.2017

Annexure A-6: Copy of Order dated 29.11.2017.

Annexures referred to by the Respondents in the Reply Statement

Annexure R-1: Copy of Mahazar dated 11.6.2012.

Annexure R-2: Copy of deposition of PW-18

Annexure R-3: Copy of photos